## **National Company Law Tribunal**

## Allahabad Bench

CPNO. (IB) 110/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

Designation

NAME OF THE COMPANY: Shree Bhawani Paper Mills Ltd

SECTION OF THE COMPANIES ACT: 10 of 18 B code of 2016

Representation

Signature

SI. NO.

1. Mr. Navin Sinha Sr. Adv. Pet.
2.0. Rochel Cheudhany Adv. Pct. Rabula
3 ABHI SHEK ANAND ADV JMFARC Motumber
4. Arun Brakash Adv. Bank of Barroda Ann Publ

## C.P. No.(IB) 110/ALD/2017

Shri Navin Sinha, Sr. Advocate along with Rahul Chaudhary for the applicant/ Corporate Debtor Company. Shri Abhishek Anand for the Financial Creditor. A reply on behalf of the Bank of Baroda is filed, opposing the admission of the present petition. Reply to such objection is further filed by the Corporate/ applicant. The Case is now fixed for argument on 6th November, 2017.

The matter be listed on 6th November, 2017.

Date: 24/10/2017

H.P. Chaturvedi, Member(Judicial)

Typed by P.K.Jyoti